Country	Vocational- Technical Share		
Hungary	73		
Poland	67		
Czech Republic	84		
Russia Kazakhistan	60 33		
China	55		
Indonesia	33		
Malaysia	11		
Korea Chile	39 40		
Mexico	12		
South Africa	1		
Tanzania	65		
Zambia	2		
Egypt	68		

[6 March, 2007]

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(c) Ministry of Labour and Employment has informed that new career oriented courses are introduced by the Director General of Employment and Training from time to time to make the youth in the country more employable. Similarly, new vocational courses are added at the Higher Secondary level from time to time based on the need

# FDI in higher education

\*87. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN **RESOURCE DEVELOPMENT** be pleased to state:

(a) whether Government propose to permit FDI in higher education in the country;

(b) if so, the details thereof;

(c) the number of recognized Central, State, State-aided, private and deemed universities currently operating in the country, State-wise;

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(d) whether certain sections of the academics are opposed to FDI in education sector on the ground that private and Government aided universities would not be able to compete with foreign universities operating in the country; and

(e) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There is no separate sectoral policy notified for the education sector. By virtue of Press Note 2 (2000 Series) dated the 11th February, 2000 of the Ministry of Commerce and Industry, Government has allowed Foreign Direct Investment (FDI) upto 100% on the automatic route in the Education Sector subject to sectoral rules/ regulations as may be applicable.

(c) Information in regard to the number of institutions is given in the Statement (see below).

(d) The All India Federation of College and University Teachers' Organization (AIFUCTO) has opposed the entry of foreign education providers, *inter-alia*, on the ground of likely commercialization of Higher Education.

(e) A policy in regard to the regulation of entry and operation of foreign education institutions is under the consideration of the Government.

#### Statement

Name of the State/Union Territory	No. of State Universities	No. of Private Universities	No. of Central Universities	No. of Deemed to be Universities	Total
1	2	3	4	5	6
Andhra Pradesh	14	_	3**	4	21
Arunachal Prades	h —	—	1*	1	2
Assam	3	—	2	1	6
Bihar	13	—	_	2	15

State-wise number of recognized State Universities/Private Universities/Central Universities/and Deemed to be Universities in the country (as on 28.2.2007)

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1	2	3	4	5	6
Chhattisgarh	8		-	-	8
Goa	1				1
	1	-	-	- 3	21
Gujarat		3	-		
Haryana	5	-	-	3	8
Himachal	3	1	-	1	5
Pradesh					-
Jammu &	6	-	-	1	7
Kashmir					
Jharkhand	4	-	-	3	7
Karnataka	16	-	-	8	24
Kerala	7	-	-	2	9
Madhya	14	-	-	3	17
Pradesh					
Maharashtra	19	-	1	21	41
Manipur	-	-	2	-	2
Meghalaya	-	-	1	-	1
Mizoram	-	-	1	-	1
Nagaland		-	1	-	1
Orissa	10	-	-	2	12
Punjab	7	1	-	2	10
Rajasthan	12	-	-	8	20
Sikkim	1	-	1***	-	2
Tamil Nadu	17	-	-	18	35
Tripura	-	1	i*	-	2
Uttar Pradesh	18	2	4	9	33
Uttaranchal	5	3	-	2	10
West Bengal	15	-	1	2	18
NCT of Delhi	1	-	4	11	16
Chandigarh	1	-	-	1	2
Pondicherry	-	-	1	-	1

\*State University converted to Central University (notification yet to be issue \*\* One deemed university converted to Central University (notification yet to be issued)

\*\* One new Central University decided to be setup (notification yet to be issued)

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